

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 278 of 2013 in
Appeal No. 200 of 2013
&
I.A. No. 279 of 2013

Dated : : 12th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Suryachakra Power Corporation Ltd. ... Appellant(s)

Versus

Electricity Department & Ors. ...Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Rohit Rao N.

Counsel for the Respondent(s): Mr. Rakesh Khanna, ASG
Ms. Ruchi Sindhwanifor R-1 & 2
Mr. Varun Pathak,
Mr. A. Garg (Rep.) for JERC

ORDER

I.A. No. 278 of 2013
(Appl. for Directions)

We have heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ak